



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 257 দিশপুৰ, সোমবাৰ, 24 জুন, 2019, 3 আহাৰ, 1941 (শক)

No. 257 Dispur, Monday, 24th June, 2019, 3rd Ashadha, 1941 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 19th June, 2019

**No. LGL.40/1998/357.-** The Governor of Assam is hereby pleased to notify that Shri Rajesh Bhatra, a practicing Advocate of Guwahati has been co-opted by the other Members of the Assam Advocates Welfare Fund Committee constituted under section 4 of the said Act, vide this Deptt.'s Notification No.LGL.40/1998/350 dtd. 18/02/2019, as co-opted Member of the said Committee, in exercise of powers conferred under section 4(3)(h) of the said Act.

This notification shall come into force with immediate effect.

**S. M. BUZAR BARUAH,**

Commissioner & Secretary to the Government of Assam,  
Legislative Department, Dispur, Guwahati-6.